

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**


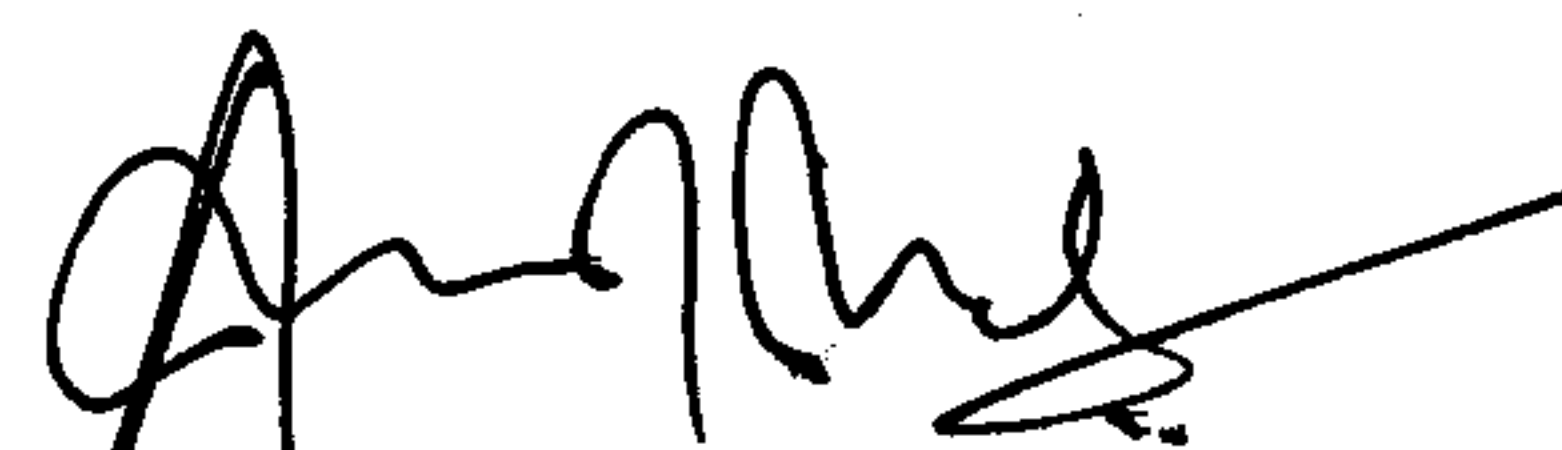
IA 29 of 2018 with C.P. No. 195/241-242-246/NCLT/AHM/2017

**Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.07.2018**

Name of the Company: Sanjay Bhagwanji Attara
V/s.
Komoline Aerospace Ltd. & Ors.

Section of the Companies Act: Section 241-242-246 of the Companies Act, 2013


<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	PAVAN S GODIAWALA	ADVOCATE	RESP NO. 2	
2.	Anmol A. Mehta (For A.S. Vakil)	Advocate	Petitioner	


ORDER

Advocate Mr. Anmol Mehta on behalf of Advocate Mr. A. S. Vakil is present for the Applicant. Advocate Mr. Pavan Goidawala is present for the Respondent no. 2

At the request of both side's Counsels matter is adjourned, on the ground that matter is pending before Hon'ble National Company Law Appellate Tribunal.

List the matter on 25.09.2018


**MANORAMA KUMARI
(MEMBER JUDICIAL)**


**HARIHAR PRAKASH CHATURVEDI
(MEMBER JUDICIAL)**

Dated this the 30th day of July, 2018.